



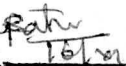


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(A) OA-492/95-

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Serial No. Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
5	13-11-95	<p>Petitioner's counsel absent.</p> <p>Heard Shri Ashok Misra, learned senior Central Govt. Standing Counsel.</p> <p>As the representation of the petitioner is said to have been disposed of by the Department, in a disposed of matter this M.A. does not survive.</p> <p>M.A.647/95 is accordingly dismissed.</p> <p style="text-align: right;">  Vice-Chairman  Member (Admn.) </p>	<p>orders dt-25-8-95 may be served. For brother orders reg. stay.  7/14 13 each</p> <p>MA-647/95 filed by the applicant praying for stay extension of stay.</p> <p>MA-647/95 for stay.</p> <p>Copy of MA-647/95- has not served.</p> <p> 15/9 13 each</p> <p>A copy of order dt-13-11-95 may be given to the counsels for both sides.</p> <p> 16/11</p>

Received Copy of
order dt-13/11/95
on behalf of Mr. Arjun Singh
for the
16.11.95